

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEKANAND KOTANGLE
S/O S.K. KOTANGLE BEHIND RAMJANIYA BABA
MAZAR TALAPARA, CHHATTISGARH, 495001

Roll No - 1

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI S.K. KOTANGLE

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GURUMUKH
H.NO.- 552, VILLAGE AND POST CHIPIYANA
BUZURAG,, UTTAR PRADESH, 201303

Roll No - 2

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI PREM CHAND

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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Signature of Candidate :-

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. SHOBHANA SHARMA
H.NO. 1255, INDRANI APPARTMENT, YADAV COLONY,,
MADHYA PRADESH, 482002

Roll No - 3

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI CHANDRA KANT SHARMA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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**HIGH COURT OF CHHATTISGARH
BILASPUR
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABDUL HAFEEZ KHAN
86 AMBIKA NAGAR COLONY, , MADHYA PRADESH,
454001

Roll No - 4

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ABDUL RASHID KHAN

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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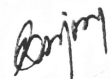
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Signature of Candidate :-

Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR JAMODIYA
VILLAGE- RATWA POST- GULWA THE DHAR,,
MADHYA PRADESH, 454001

Roll No - 5

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BADRILAL JAMODIYA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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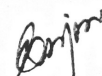
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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 6

Candidate's Name & Address

MR. JAGDISH DIWAKAR
C- 4/334, SECTOR- 6,, DELHI, 110085

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MANIK CHAND

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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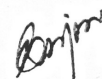
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Date :

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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR SHUKLA
SEC- 9-B/83, VRINDAVAN YOJNA RAEBARELY ROAD,,
UTTAR PRADESH, 226029

Roll No - 7

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI BALRAM PRASAD SHUKLA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MR. LOKESH TAMRAKAR
LILY CHOWK, NEAR DURGA MANDIR,,
CHHATTISGARH, 492001

Roll No - 8

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI RAM KUMAR TAMRAKAR

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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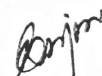
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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 9

Candidate's Name & Address

MR. PARVEEN KUMAR
F-2/26, SEC- 15,, DELHI, 110089

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHIRANJI SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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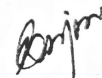
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHARAT BHUSHAN
H.N.- 273, W.N.- 12, SHASTRI NAGAR, JAIN GALI,
GANAUR, , HARYANA, 131101

Roll No - 10

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BABU RAM JAIN

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

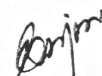
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PARDEEP NARAYAN PANDEY
366 A, B.H.S. KIDWAI NAGAR, ALLAHPUR,, UTTAR
PRADESH, 211006

Roll No - 11

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMA NAND PANDEY

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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Date of Examination : 14th November, 2021

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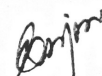
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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MONTU
B- 116, SANGAM PARK, RANA PRATAP BAGH,, DELHI,
110007

Roll No - 12

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KISHAN LAL

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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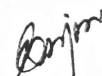
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Issuing Authority



Registrar General

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Place :

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND WISHWABANDHU
RZ-J-5/262 SANGAM CHOWK, OPP. TAGORE SCHOOL
WEST SAGARPUR,, DELHI, 110046

Roll No - 13

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHIV NARAIN LAL KARN

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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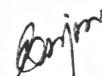
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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RANDHIR KUMAR SINGH
CHAMBER NO.- 701, LAWYEARS CHAMBER BLOCK,
ROHINI COURT, DELHI, 110085

Roll No - 14

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. MAHESHWAR PRASAD SINGH

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

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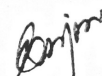
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARBIND KUMAR SINGH
CHAMBER NO.- 1501, LAWYERS CHAMBER, ROHINI
COURT,, DELHI, 110085

Roll No - 15

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. DAROGA SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. SONALI SHRIVASTAVA
1291/1 CHOTI BAZARIYA, GARHA,, MADHYA
PRADESH, 482002

Roll No - 16

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SHARAD SHRIVASTAVA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. CHETANA CHAUHAN
A-110 FIRST FLR, GALI N.-7, BHAGWATI GARDEN,
EXTN. UTTAM NAGAR,, DELHI, 110059

Roll No - 17

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI BALVEER SINGH CHAUHAN

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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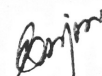
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK KUMAR SHARMA
H.N.- 57/7, NEAR RAILWAY STATION, KANINA,,
HARYANA, 123027

Roll No - 18

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KISHORI LAL SHARMA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. OM PRAKASH RATHORE
4/4 RISHABH NAGAR, TEH-DURG , , CHHATTISGARH,
491001

Roll No - 19

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI GOVIND RAM RATHORE

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHNA MUKUND
B-1/56, SEC- J, ALIGANJ, , UTTAR PRADESH, 226024

Roll No - 20

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BIRJHAN PRASAD GUPTA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

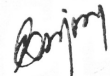
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 21

Candidate's Name & Address

MR. SUMIT KUMAR
B-1/3A, BUDH VIHAR, PHASE-1,, DELHI, 110086

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JAGRAM BHARDWAJ

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

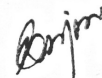
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LAXMINARAYAN SHRIVASTAVA
HEAD POST OFFICE ROAD,, MADHYA PRADESH,
473001

Roll No - 22

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURAJ LAL

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARJEET SINGH KUKREJA
GUNJAN BHAWAN, NEAR GURUNANAK SCHOOL,
PUNJABI MOHALLA, , MADHYA PRADESH, 461111

Roll No - 23

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHARANJEET SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANKUR SRIVASTAVA
1/105, SFS, AGARWAL FARM, MANSAROVAR, ,
RAJASTHAN, 302020

Roll No - 24

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI R.K. SRIVASTAVA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH RANJAN YADAV
NAND BHAWAN NEAR SHAHNAI GARDEN B.G.
ROAD,, MADHYA PRADESH, 473001

Roll No - 25

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI VIRENDRA SINGH YADAV

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY VERMA
C/O Y.P. SINGH H.N.-5, STREET-19, SECTOR-9, BHILAI,
CHHATTISGARH, 49009

Roll No - 26

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIVPAL VERMA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 27

Candidate's Name & Address

MR. VARUN KUMAR
H.N.-J-48, KRISHAN VIHAR, , DELHI, 110086

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PREMBIR SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

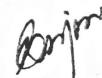
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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR SINGH
D-1, 203 AKASH ENCLAVE, SEC-6, VRINDAVAN
COLONY, RAIBARELI ROAD, , UTTAR PRADESH,
226029

Roll No - 28

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI J.K. SANT

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

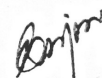
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEELMANI SHUKLA
KHAND GAWORI, CIVIL LINE, NAYAPURA,,
RAJASTHAN, 324001

Roll No - 29

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RADHEY RAMAN SHUKLA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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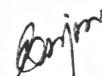
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR
DR. DINESH DUBEY, BLOCK COLONY, SATYENDRA
NAGAR, , BIHAR, 824101

Roll No - 30

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMDHYAN DUBEY

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GULSHAN KUMAR SHARMA
L-147, VIJAY VIHAR, PHASE-2, SEC-4, ROHINI, DELHI,
110085

Roll No - 31

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI RAM SHARMA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

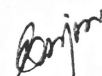
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BASANT KUMAR
C/O AGARDHAN, VILL-LIMTARA, POST-SAKARRA,
VIA-SAKTI, CHHATTISGARH, 495689

Roll No - 32

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI PANCH RAM

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

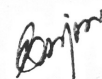
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NETASHA THUKRAL
C/O D-43 SECOND FLOOR, PUSHPANJALI ENCLAVE
PITAMPURA, DELHI, 110034

Roll No - 33

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SURENDRA KUMAR THUKRAL

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Issuing Authority



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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHAL TIWARI
RETT DISTRICT COURT SAHAB D.P.O., BEHIND B.T.I.
JANJGIR, CHHATTISGARH, 495668

Roll No - 34

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI J.P. TIWARI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. DHARMENDRI DEVI
VILL-JAINPUR, P.O.- MALAGRAH, UTTAR PRADESH,
203001

Roll No - 35

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI LATE BHAGIRATH SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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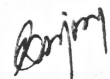
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISHANKAR VAISHNAV
SURYA VIHAR, SEEPAT ROAD, LINGIYADIH, POST-
SECL, CHHATTISGARH, 495006

Roll No - 36

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI NARMADA PRASAD VAISHNAV

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

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Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUNAL GYANI
PT. RAM DUTT GYANI MARG, PAITHANKAR GALI,
SHANWARA, MADHYA PRADESH, 450331

Roll No - 37

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI RAJENDRA DUTT GYANI

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 38

Candidate's Name & Address

MS. KAVITA CHAUHAN
BLOCK-I, H.N.-249, KARAMPURA, DELHI, 110015

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SH. MAN SINGH CHAUHAN

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

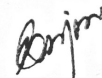
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANURAG BUDHOLIA
C/O SMT. NEETA TRIPATHI, H.N.-2887, DEVJAAL ROAD
GARHA BAZAR, GARHA, MADHYA PRADESH, 482003

Roll No - 39

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI KRISHAN KUMAR

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPENDRA GANGWAR
VILL AND POST-MUHIUDDIN PUR, BLOCK-BANDA,
TEH- POWAYAN,, UTTAR PRADESH, 242042

Roll No - 40

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI TEJ PRAKASH GANGWAR

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH ANAND PANDEY
B-9, HOUSING BOARD COLONY, KANCHGHAR,,
MADHYA PRADESH, 482001

Roll No - 41

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GOVIND PRASAD PANDEY

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIVNATH TRIPATHI
2ND FLOOR, 219, HARI NAGAR ASHRAM, DELHI,
110014

Roll No - 42

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI UPENDRA NATH TRIPATHI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHNU GARG
229 KHADARWALA SATYAPURI, UTTAR PRADESH,
251001

Roll No - 43

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DEEPCHAND GARG

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

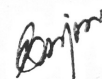
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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RENU TIWARI
H.N.-2920, SARKARI KUAN, INFRONT OF POST OFFICE
GHAMAPUR, MADHYA PRADESH, 482001

Roll No - 44

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI MAHADEV TIWARI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 45

Candidate's Name & Address

MR. SATYENDRA KUMAR TRIPATHI
H.N.-204/2, TULARAM BAGH, UTTAR PRADESH, 211006

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ARUNENDRA PRASAD TRIPATHI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

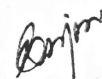
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND SINGH CHANDEL
VILL- BOKREL, POST- PONCH, TEL- BALODA,
CHHATTISGARH, 495559

Roll No - 46

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ROOP SINGH CHANDEL

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ALKA SRIVASTAVA
FLAT N.-68, P.K.T.-B, KAUTILYA APARTMENT, SEC-14
DWARKA, DELHI, 110078

Roll No - 47

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SRI RAMJI SRIVASTAVA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANKAJ KUMAR OJHA
SURESHWARI PURAM, SARAITAKI, JHUSI, UTTAR
PRADESH, 211019

Roll No - 48

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KAMALA KANT OJHA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAMAL KUMAR SANDEY
ADVOCATE, AMRAIYA PARA, BEHIND BHIMBHA
ROAD, WARD - 24, JANJGIR, P.O. - JANJGIR,,
CHHATTISGARH, 495668

Roll No - 49

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SONAU RAM

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

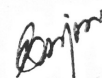
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 50

Candidate's Name & Address

MS. AARTI SINGH
H.I.G. - 35, INDIRA NAGAR,, UTTAR PRADESH, 208026

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI DEVENDRA PRASAD SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

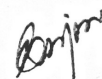
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANJANI KUMAR
FLAT NO. A1, H. NO. 1031, SAMPADA APARTMENT,
WARD NO. 08, NR. MEHTA CHOWK, MEHRAULI,
N.DELHI,, DELHI, 110030

Roll No - 51

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJENDRA PRASAD MISHRA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

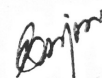
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RATAN PRAKASH RAI
S-26/294, M.G.-5, GAUTAM VIHAR COLONY,
MEERAPUR BASAHI, , UTTAR PRADESH, 221002

Roll No - 52

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHANKAR DAYAL SHARMA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BALKRUSHNA CHAUDHARI
7, SAI NAGAR, DARSHNA SOCIETY, JAITALA, ,
MAHARASHTRA, 440036

Roll No - 53

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BHIMRAO

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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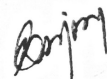
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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 54

Candidate's Name & Address

MR. GIRISH SHRIVASTAVA
WARD NO. - 14 BAGBAHARA,, CHHATTISGARH, 493449

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI HARI KRISHANA SHRIVASTAVA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARI OM GOEL
60/56, AVADH VIHAR COLONY, JANSATH ROAD,
MUZAFFAR NAGAR, , UTTAR PRADESH, 251001

Roll No - 55

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DAYARAM GOEL

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ROHIT SHUKLA
19 A, 2ND FLOOR, ANHAL NIWAS, SAMASPUR, GALI
NO. 2, PANDAV NAGAR, MAYUR VIHAR, PHASE - I, ,
DELHI, 110091

Roll No - 56

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KAMLESH SHUKLA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT KUMAR RAI
PLOT NO. 31 MAHAMANAPURI COLONY, KAROUNDI,
VARANASI, P.O. - BHU, , UTTAR PRADESH, 221005

Roll No - 57

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI OM PRAKASH RAI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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8:00 A.M. to 11:00 A.M.

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. LALITHA KAKI
K. LALITHA, FLAT NO. 302, SEASONS II APARTMENTS,
NEAR BEST KIDS SCHOOL, VIDYA NAGAR I LANE, ,
ANDHRA PRADESH, 522007

Roll No - 58

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI KAKI JANAKIRAM PRASAD

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

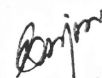
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 59

Candidate's Name & Address

MR. MANISH ARORA
482, VIVEKANAND NAGAR, , UTTAR PRADESH, 201001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI YUDHVEER ARORA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

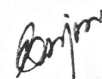
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARENDRA KUMAR PANDEY
DEPUTY DIRECTOR PROSECUTION OFFICE, BEHIND
CIVIL COURT AMBIKAPUR,, CHHATTISGARH, 497001

Roll No - 60

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI HARISHANKAR PANDEY

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Paper I LAW

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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRA PRAKASH YADAV
C/O VIRENDRA PRAKASH 522 A/19 B
UNCHAWAGARHI, BELI COLONY, , UTTAR PRADESH,
211002

Roll No - 61

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI VIJAY KUMAR YADAV

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDRA KUMAR TYAGI
CHAMBER NO. - 270 CIVIL COURT COMPOUND, RAJ
NAGAR, , UTTAR PRADESH, 201002

Roll No - 62

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DALCHAND TYAGI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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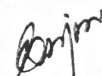
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH KUMAR
B-6, VISHWA VIHAR, VISHWA APARTMENT, PLOT NO.
- 46, SEC - 09 ROHINI, , DELHI, 110085

Roll No - 63

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI OMKAR SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV KUMAR
H.NO. -1008 OLD VIJAY NAGAR, , UTTAR PRADESH,
201009

Roll No - 64

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BHAG CHAND

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITIN KUMAR SHRIVASTAVA
MIG - 19, NEHRU NAGAR,, CHHATTISGARH, 495001

Roll No - 65

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. SHRI KRANTI KUMAR SHRIVASTAVA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

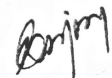
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHEERENDRA NATH NANDE
DEO-KUNJ NAV DURGA CHOWK RAVINAGAR
RAJATALAB, , CHHATTISGARH, 492001

Roll No - 66

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHEO KUMAR NANDE

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

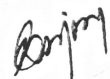
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHOK KUMAR SINGH
121-H GOVINDPUR TELIYARGANJ, , UTTAR PRADESH,
211004

Roll No - 67

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI AZAD SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK
H.NO. 18-19 THIRD FLOOR POCKET-2, SECTOR-
25, ROHINI, DELHI, 110085

Roll No - 68

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ASHOK KUMAR

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHINAV TRIPATHI
32-B/44 LOWTHER ROAD GEORGE TOWN
PRAYAGRAJ,, UTTAR PRADESH, 211007

Roll No - 69

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHAN CHANDRA TRIPATHI

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RAJESHWARI DINESH SHAHARE
SMRUTI 27, JIBHAKATE LAY- OUT, OM NAGAR, GIRAD
ROAD,, , MAHARASHTRA, 441203

Roll No - 70

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI DINESH P. SHAHARE

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Place :

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJIV PAL SINGH
3197, URBAN ESTATE, PHASE-II, DUGRI , , PUNJAB,
141013

Roll No - 71

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI G.S. BHATTI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. VARSHA SHRIVASTAVA
Q.NO.- 36, FACE-3 RIDDHI SIDDI COLONY,,
CHHATTISGARH, 491441

Roll No - 72

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI RAM SAHAY SHRIVASTAVA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHARWAN KUMAR
VILLAGE- KHODSAMA, PO- CHAUSANA, , UTTAR
PRADESH, 247778

Roll No - 73

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. VIJAY PAL SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KULWINDER KUMAR
H.NO.- 1002/10-C, ST. NO.- 10 BALSINGH NAGAR, ,,
PUNJAB, 141007

Roll No - 74

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHAMAN LAL

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JILEDIN
VILLAGE- NIRMANI, PO- NIRMANA, , UTTAR
PRADESH, 251001

Roll No - 75

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MANGA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

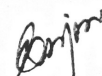
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 76

Category - UR

Domicile of C.G. - NO

Gender - MALE

Candidate's Name & Address

MR. VIKRAM BALI
H.NO.- 2140 , SECTOR- 35-C , , CHANDIGARH, 160022

Father's / Husband's Name :

SHRI COL. R. D. BALI

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

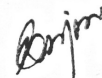
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA SINGH
H.NO.- GK HIG-12 KALINDIPURAM, , UTTAR
PRADESH, 211011

Roll No - 77

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SATYA PAL SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BALJINDER SINGH
FLAT NO.- 70-D SECOND FLOOR, DDA FLATS, PANDAV
NAGAR, NEAR SHADIPUR, METRO STATION, , DELHI,
110008

Roll No - 78

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI AJIT SINGH

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Photograph

(Similar to that affixed
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8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PARIJAT MISHRA
67- CIVIL LINES, KATRA ROAD,, UTTAR PRADESH,
230001

Roll No - 79

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM CHANDRA MISHRA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALKESH KUMAR MISHRA
DEEP NARAYAN PANDAY, PLOT NO.- A/26, SANJAY
NAGAR, RANJHI, , MADHYA PRADESH, 482005

Roll No - 80

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRIKA PRASAD MISHRA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARVADESHWAR PANDEY
B- 14/13 FF- 301, DLF ANKUR VIHAR, LONI,, DIST:-
GHAZIABAD 201102, UTTAR PRADESH, UTTAR
PRADESH, 201102

Roll No - 81

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KAMAL NARAYAN PANDEY

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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:: NO RISK CERTIFICATE ::

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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMRENDRA KUMAR
BALAJI NAGAR, BEHIND LAW COLLEGE, PO-
DAMODAR PUR, VIA ISM, , JHARKHAND, 826001

Roll No - 82

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DEO NATH SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 83

Candidate's Name & Address

MR. MRITYUNJAY NARAYAN SINGH
B. 22/421 KHOJWAN,, UTTAR PRADESH, 221010

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHREE SHYAM LAL

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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TIME

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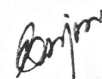
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MANJU
G- 427, LAWYERS CHAMBERS, KARKARDOOMA
COURTS, , DELHI, 110032

Roll No - 84

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SURESH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

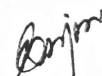
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR PANDEY
SA-10/60 L-4 BUDDHANAGER GANI SARNATH,, UTTAR
PRADESH, 221007

Roll No - 85

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GUPTESHWAR PANDEY

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

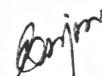
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURENDER PAL
H. NO.- 35, SITAPURI NEAR POLICE STATION DABRI, ,
DELHI, 110045

Roll No - 86

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. BADAN SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

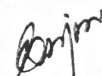
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP KUMAR TRIPATHI
622/E, WEST COLONY, D.L.W. , , UTTAR PRADESH,
221004

Roll No - 87

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SURENDRA NATH TIWARI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHAL SHUKLA
CHAMBER - VBL SHRIVASTAVA, I.M.G. MARG,
BEHIND-MEHROTRA PHOTO STATE, IN FRONT OF HC
GATE NO. 4,, UTTAR PRADESH, 211001

Roll No - 88

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SRI RAM KRIPAL SHUKLA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BRIJESH KUMAR YADAV
22, JUDGES LANE, SARASWATI PURAM COLONY
NEAR S.G.P.G.I.M.S. RAIBARILY ROAD,, UTTAR
PRADESH, 226014

Roll No - 89

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MATA PRASAD YADAV

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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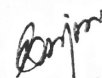
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR
C- 2 , HAZARA PARK SHIVPURI CHANDER NAGAR ,,
DELHI, 110051

Roll No - 90

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. BHOPAL SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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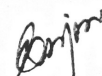
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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR GAUTAM
162, BAGHAMBARI, HOUSING SCHEME ALLAHPUR,,
UTTAR PRADESH, 211006

Roll No - 91

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE ANAND SWAROOP GAUTAM

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR TIWARI
H.NO.- 16, DWARIKA PURI COLONY , KATRA, UTTAR
PRADESH,

Roll No - 92

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM SAMUJH TIWARI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAGJIT SINGH
R/O- 75 GALI NO.- 4 , PANT NAGAR, KAITHAL, ,
HARYANA, 136027

Roll No - 93

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. ISHAM SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

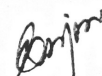
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR SHRIVASTAV
VILLAGE AND PO- CHAKRWA, BAHORDAS, TEH-
SALEMPUR, UTTAR PRADESH, 274509

Roll No - 94

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI OM PRAKASH SHRIVASTAVA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEVENDER KUMAR
ADVOCATE CHAMBER NO.- 344, H.P. HIGH COURT
ADVOCATE CHAMBER SHIMLA, DIST:-SHIMLA ,
HIMACHAL PRADESH, HIMACHAL PRADESH, 171001

Roll No - 95

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. BANARSI DASS

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Photograph

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PAPER

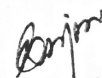
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Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PAVAN KUMAR
VILLAGE AND PO-RONIHARJIPUR,, UTTAR PRADESH,
251301

Roll No - 96

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. KARAN SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR TRIPATHI
7-MIG NEAR SHREE RAM PARK, GOVINDPUR
TELIOGUNJ, UTTAR PRADESH, 211004

Roll No - 97

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LALJI PRASAD TRIPATHI

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURESH KUMAR
H.N. 660/AT/K-212/1-HARILAL NAGAR ATROULI,
KURSI ROAD, POST AND POLICE GUDAMBA, UTTAR
PRADESH, 226026

Roll No - 98

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE RADHEYSHYAM

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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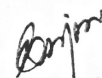
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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANURAG MISHRA
S-29/431, B-9 MEHTA NAGAR SHIVPUR, UTTAR
PRADESH, 221003

Roll No - 99

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE AWADH NATH MISHRA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

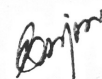
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMA SHANKAR PANDEY
H.N. 131, G-1 MAITREE APARTMENT NEAR
KUNDANGUEST HOUSE TAGORE TOWN, UTTAR
PRADESH, 211002

Roll No - 100

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM GOPAL PANDEY

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJIV KUMAR MISHRA
SA19/46 K- 3 ASHOK NAGAR COLONY, PANDYAPUR
DEENDYALPUR , UTTAR PRADESH, 221007

Roll No - 101

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI RAM AUTAR MISHRA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Paper II LAW

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 102

Candidate's Name & Address

MR. PARIKSHIT MAHIPAL
F- 142 VIKASPURI, DELHI, 110018

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. V.K. MAHIPAL

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

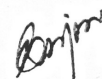
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. VIDYOTTAMA SHARMA
H- 1325 NEW DARPAN COLONY THATIPUR , MADHYA
PRADESH, 474011

Roll No - 103

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MADAN MOHAN SHARMA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAURAV SHARMA
FLAT NO.- 9 KULBIR APARTMENT PHAGLI,
HIMACHAL PRADESH, 171004

Roll No - 104

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. SHIV CHARAN SHARMA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHITOSH PRATAP SINGH
BG- 68A, CHANDANVAN PHASE-I NEAR MAMA KI
TAL, UTTAR PRADESH, 281001

Roll No - 105

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VINOD KUMAR SINGH RATHORE

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIMALENDRA KUMAR UPADHYAY
VILL- TOKAWAN P.S. ZAMANIYA, UTTAR PRADESH,
232331

Roll No - 106

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAVINDRA NATH UPADHYAY

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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PAPER

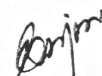
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Paper I LAW

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMJAD AHMAD HASHMI
786/48- K.MADARIPUR J.K. ASHIYANA, KARELI,
UTTAR PRADESH, 211016

Roll No - 107

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI AFTAB AHMAD HASHMI

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAMAL RAJA
PLOT NO. 79, SHIVRASHI SADAN, SHANTI NAGAR, A
BLOCK, RAMDEO COLONY, RAJASTHAN, 343001

Roll No - 108

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GYAN SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARAYAN PRASAD
268, ADVOCATE SOCIETY SECTOR- 49 -A, PUNJAB,
160047

Roll No - 109

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BHARAT BHUSHAN

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

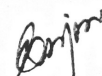
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 110

Candidate's Name & Address

MR. SALIM KHAN
C-12/212 1ST FLOOR YAMUNA VIHAR , DELHI, 110053

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. NOOR MOHAMMAD

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

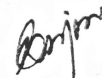
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT
CH NO. K-49 NEAR GATE NO. 2 TISHAZARI COURT,
DELHI, 110054

Roll No - 111

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHUNNI LAL GAUTAM

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAURAV CHAUHAN
H.N. 58/84/14 TILAK NAGAR ALLAHPUR , UTTAR
PRADESH, 211006

Roll No - 112

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHILENDRA SINGH CHAUHAN

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Photograph

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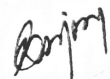
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR SINGH
DUPTY DIRECTOR PROSECUTION OFFICE CIVIL
COURT CAMPUS , CHHATTISGARH, 491441

Roll No - 113

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RANA PRATAP SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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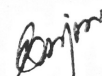
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MADHURI BANDHE
OFFICE ASISTANT DISTRICT PUBLIC PROSECUTION
COURT COMPLEX SARANGARH, CHHATTISGARH,
496445

Roll No - 114

Category - SC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MR. SEWAK RAM BANDHE

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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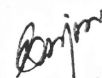
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARISH KUMAR SAHU
JUDGE BANGLA, ADD DISTRICT AND SESSION
COURT CAMPUS, MAIN ROAD SARAIPALI,
CHHATTISGARH, 493558

Roll No - 115

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SONU RAM SAHU

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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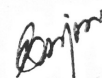
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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKAS TANDON
S/O GANGA PRASAD TANDON VYAPAR VIHAR ROAD
NAGDONE COLONY, CHHATTISGARH, 495001

Roll No - 116

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI GANGA PRASAD TANDON

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 117

Candidate's Name & Address

MR. PANKAJ KUMAR
H.N. 1579 H.B.C. SECT- 15 SONIPAT , HARYANA, 131001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MADAN LAL SHARMA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

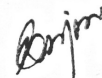
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RISHI UJAONEY
H.N. 616 NAYA MOHALLA JABALPUR, MADHYA
PRADESH, 482002

Roll No - 118

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MANOHAR LAL UJAONEY

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR
CH.N. 60, CIVIL COURT RAM NAGAR ROORKEE,
UTTARAKHAND, 247667

Roll No - 119

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMSINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRATIMA BHANOTRA
H.N. 1040/2 GANGASAGAR GARHA ROAD
VEERSAWARKAR WARD PS- MADAN MAHAL,
MADHYA PRADESH, 482003

Roll No - 120

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI LAXMI PRASAD

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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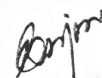
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. CHITRA RANI
VILL- NIRMANI P.O. NIRMANA, UTTAR PRADESH,
251001

Roll No - 121

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SATYA KUMAR

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN KUMAR
H.N. H334 GALI N. 14/01 WAZIRABAD VILLAGE,
DELHI,

Roll No - 122

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BASHIST SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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PAPER

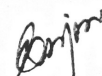
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Paper I LAW

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUNISH BANSAL
H.N. 311 SECT. 79 AIR PORT ROAD MOHALI SAS
NAGAR, CHANDIGARH, 140308

Roll No - 123

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHAM LAL BANSAL

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RITESH KUMAR GUPTA
WARD N. 6 SINDHI COLONY PENDRA ROAD,
CHHATTISGARH, 495117

Roll No - 124

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI ARUN KUMAR GUPTA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJKUMAR MALIK
S/O BALJIT MALIK H.N.- 553/29 KAMAL COLONY
ROHTAK, HARYANA, 124001

Roll No - 125

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BALJIT MALIK

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRA PRAKASH SHARMA
SEAT N. 28 HALL NO. 2 1ST FLOOR CHAMBER
COMPLEX DIST. COURT DWARIKA SEC. 10, DELHI,
110075

Roll No - 126

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JAGDEESH PRASAD SHARMA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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TIME

PAPER

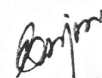
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 127

Category - UR

Domicile of C.G. - NO

Gender - MALE

Candidate's Name & Address

MR. VIJAY KUMAR
H.N. 273 VILL- DANGROL, UTTAR PRADESH, 247775

Father's / Husband's Name :
SHRI SH. RAJENDER SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

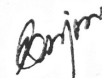
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHIJIT SIRSIKAR
D- 204, ANAND PALACE NO.- 10 NANDANWAN MAIN
ROAD NAGPUR, MAHARASHTRA, 440009

Roll No - 128

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIVSHANKAR

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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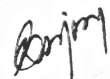
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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHIT KUMAR
C- 159 LAWYERS CHAMBER DIST. COURT COMPLEX
GURUGRAM, HARYANA, 122001

Roll No - 129

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHAN KUMAR BHARDWAJ

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 130

Candidate's Name & Address

MR. ABHISHEK SINGH
H.N. 172 SD - BLOK PITAMPURA DELHI, DELHI, 110034

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DR. SATVIR SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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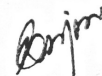
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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SANGEETA AHIRWAL
AHIRWAR NIVAS NEAR PANCHSHEEL ACADMIC
SCHOOL BORSI ROAD ADARSH NAGAR,
CHHATTISGARH, 491001

Roll No - 131

Category - SC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI BALRAM AHIRWAL

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SWAMI NANDAN PRASAD SINGH
S/O DEO NANDAN PD. SINGH SANGAM VIHAR
COLONY BRAHMPUR P.O. + PS PHULWARI SHARIF,
BIHAR, 801505

Roll No - 132

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DEO NANDAN PD. SINGH

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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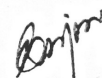
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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAZA HUSSAIN
6/82 SANJAY GANDHI NAGAR PARAG NARAYAN
ROAD HAZARAT GANJ, UTTAR PRADESH, 226001

Roll No - 133

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MOHAMMAD HASAN

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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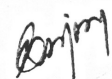
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN TYAGI
1/2350 RAM NAGAR GALI N.4 MANDOLI ROAD
SHAH DARAR, DELHI, 110032

Roll No - 134

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ASHA RAM TYAGI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**HIGH COURT OF CHHATTISGARH
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ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN SHARMA
C- 159 LAWYER CHAMBER JUDICIAL COMPLEX
SOHANA ROAD RAJEEV CHOWK, HARYANA, 122001

Roll No - 135

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHAN KUMAR BHARDWAJ

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRATEEK CHATURVEDI
G-64 SENIOR CITIZEN HOME COMPLEX P-4 GREATER
NOIDA, UTTAR PRADESH, 201310

Roll No - 136

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI PRAVESH CHOUBEY

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH JAIN
D/74 JAIN BHAWAN I.T.CHAURAHA NIRALA NAGAR
LUCKNOW, UTTAR PRADESH,

Roll No - 137

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI AVINASH CHANDRA JAIN

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAPIL GAUTAM
H.N. 212, F.F POCKET- 6 SECT. 22 ROHINI, DELHI,
110086

Roll No - 138

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHYAM LAL

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

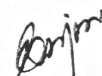
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PAWAN KUMAR MISHRA
1238/868 NEAR BADDI KOTHI BUXI KHURD
DARAGANJ ALLAHABAD, UTTAR PRADESH, 211006

Roll No - 139

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RADHESHYAM MISHRA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR KOHLI
UNA ROAD GAUTAM NAGAR ST.N. 1 HOSHIARPUR,
PUNJAB, 146001

Roll No - 140

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJ KUMAR KOHLI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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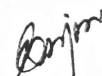
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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHAHIN ALI HASHMI
SR.M.I.G 103 HATKESHAR HOUSING BOARD COLONY,
CHHATTISGARH, 493773

Roll No - 141

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI AKBAR ALI HASHMI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. JYOTI SAINI LUTHRA
RZ/D-26 SUBHASH PARK UTTAM NAGAR, DELHI,
110059

Roll No - 142

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI DEVENDER LUTHRA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RITIKA TYAGI
H.N. 228 LANE 24 GANDHI COLONY MUZAFFAR
NAGAR, UTTAR PRADESH, 251001

Roll No - 143

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI ANUJ KUMAR TYAGI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 144

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Candidate's Name & Address

MS. SUNITA RANI
426B/33 ONKAR NAGAR C TRI NAGAR, DELHI,

Father's / Husband's Name :
SHRI RAM KISHORE

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSHIL KUMAR TRIPATHI
63- SARASWATI NAGAR UNIVERSITY ROAD
THATIPUR, MORAR, MADHYA PRADESH, 474011

Roll No - 145

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI OMPRAKASH TRIPATHI

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VARUN KUMAR CHAUBEY
408/20E BUXI KHURD DARAGANJ, UTTAR PRADESH,
211006

Roll No - 146

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHIV SHANKAR CHAUBEY

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Photograph

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UDIT NARAYAN PATEL
NEAR RAILWAY CROSSING SONTHI PO SONTHI
SAKTI, CHHATTISGARH, 495689

Roll No - 147

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAGHU LAL PATEL

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Registrar General

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAILASH VITTHALRAO VERULKAR
FLAT NO.103 ASHA HEIGHTS APARTMENT MALU
LAYOUT NEAR SCHOOL OF SCHOLARS, ,
MAHARASHTRA, 444606

Roll No - 148

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VITTHALRAO VISHWASRAO VERULKAR

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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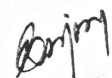
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. RAMBHA PARMAR
VILL. AND POST NARIYARA VIA- MALKHARODA,,
CHHATTISGARH, 495691

Roll No - 149

Category - SC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI LATE KARTIK RAM

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH KUMAR
R/O E-63/4 KHAJURI EXTENTION KARAWAL NAGAR
ROAD,, DELHI, 110094

Roll No - 150

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHANDRA PAL SHARMA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPNARAYAN TIWARI
AT/PO - JAISINGHNAGAR WARD NO.-01 PS/TEH -
JAISINGH NAGAR ,, MADHYA PRADESH, 484771

Roll No - 151

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJENDRA PRASAD TIWARI

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR TIWARI
WARD NO. 9 NEAR DIVYANG HOSTAL JAITHARI
ROAD, , MADHYA PRADESH, 484224

Roll No - 152

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KESHAW PRASAD TIWARI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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Photograph

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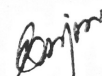
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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAGAT RAM SHARMA
NEAR PETROL PUMP SAKTI PO- SAKTI,,
CHHATTISGARH, 495689

Roll No - 153

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI MURLI DHAR SHARMA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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(See reverse for instructions)

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMAKANT TRIPATHI
VILL AND POST BAIRAHNA VIA- BIRSINGHPUR , ,
MADHYA PRADESH, 485226

Roll No - 154

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DHARMRAJ TRIPATHI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHISHEK SRIVASTAVA
HOUSE NO. 282-A JAFRA BAZAR NORTH NEAR PAKAR
TREE ,, UTTAR PRADESH, 273001

Roll No - 155

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RISHI DEO NARAYANA SRIVASTAVA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHNA DEV PANDEY
C/O- O.P. TIWARI, H.NO. 422/2 LAXMI VIHAR, , DELHI,
110084

Roll No - 156

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SRI BHAGWAN PANDEY

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAPIL KUMAR TYAGI
H.NO. 298 A/3 NASIRPUR ASHOK NAGAR, , UTTAR
PRADESH, 201001

Roll No - 157

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BRIJESHWAR DUTT TYAGI

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PARMINDAR SINGH
VILLAGE GAIRATPUR JAPTI POST OFFICE - PIPRIYA
DULAI TEHSIL- PURANPUR,, UTTAR PRADESH, 262122

Roll No - 158

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI INDARJEET SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATNAM SINGH
WARD NO. 12 HOUSE NO. 530 S.A.S NAGAR CITY
MALOUT TEH MALOUT,, PUNJAB, 152107

Roll No - 159

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. SURJIT SINGH

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 160

Category - UR

Domicile of C.G. - NO

Gender - MALE

Candidate's Name & Address

MR. YOGINDER PAL
216 2ND FLOOR SRI RAM NAGAR , , DELHI, 110032

Father's / Husband's Name :
SHRI KARTAR SINGH PAL

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

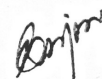
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HRIDYESH SHARMA
WARD NO. 17 KEDARPUR BADI PANITANKI KE
SAMNE, AMBIKAPUR,, CHHATTISGARH, 497001

Roll No - 161

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI LATE SIYARAM SHARMA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ARCHANA LALIT KATKORIYA
C/O GUJRAT SWEET MART SAI MANDIR ROAD OPP
CANARA BANK , , MAHARASHTRA, 442001

Roll No - 162

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI LALIT K. KATKORIYA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

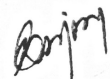
8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAMLESH KUMAR SAHU
JAWAHAR NAGAR AKALTARA,, CHHATTISGARH,
495552

Roll No - 163

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SHRI BABURAM SAHU

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

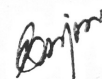
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RUCHI SHARMA
H.NO. 205, SARWAT ROAD INDRA COLONY , , UTTAR
PRADESH, 251001

Roll No - 164

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI JAI KUMAR SHARMA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARESH KUMAR
H.NO. 1155, FIRST FLOOR SECTOR-21 , , HARYANA,
134112

Roll No - 165

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. RAGHUBIR PARKASH

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 166

Candidate's Name & Address

MR. RAJESH
V AND PO PEGAN TEH. ALEWA, HARYANA, 126111

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. MEHER SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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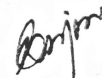
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JOHAN KUMAR
107-B GROUND FLOOR M.S. ENCLAVE PART -II
DHAKOLI ZIRAKPUR, , PUNJAB, 140603

Roll No - 167

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SURESH CHAND

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

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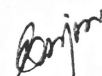
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BALKRISHAN
R/O VILLAGE AND POST MALIRA, , UTTAR PRADESH,
251202

Roll No - 168

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MAHENDRA SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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8:00 A.M. to 11:00 A.M.

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 169

Candidate's Name & Address

MR. KRISHAN KUMAR
H.NO. 383 SECTOR-4 ROHTAK , , HARYANA, 124001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RANDHIR SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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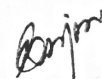
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Paper II LAW

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BISHNU KUMAR
H.NO. E-201 IIND FLOOR PATEL NAGAR-2, UTTAR
PRADESH,

Roll No - 170

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. MALKHAN SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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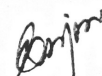
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SANGEETA MISHRA
SEAT NO 36 HALL NO 2 LAWYERS CHAMBER
DWARKA COURTS DWARKA SECTOR -10,, DELHI,
110075

Roll No - 171

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI NAVIN KUMAR MISHRA

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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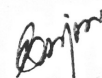
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NAVEEN KUMAR
H.NO. 632/11 BYPASS ROAD RADHA NAGAR,, UTTAR
PRADESH, 203001

Roll No - 172

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM PAL SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

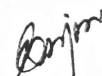
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Paper I LAW

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANCHAM KUMAR JHA
CH. NO. 597 -A2 WESTERN WING TIS HAZARI
COURTS, , DELHI, 110054

Roll No - 173

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SITA RAM JHA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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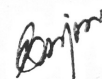
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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH KUMAR SAROJ
VILLAGE TIKUIYA MAUJA PATNA POST PURAINA
THANA VISHESH WAR GANJ , , UTTAR PRADESH,
271821

Roll No - 174

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PREM NATH SAROJ

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRATIBHA SHARMA
VISHAL AUTOMATIC PHOTOSTAT GULAB SINGH
CHOWK CITY THANA ROAD, , HARYANA, 125001

Roll No - 175

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SH. HARISH CHANDER SHARMA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHEIKH SALEEM QURESHI
L.I.G. 27/P INDUSTRIAL AREA HOUSING BOARD
BHILAI, CHHATTISGARH, 490026

Roll No - 176

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI S.G. QURESHI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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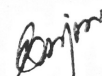
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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISH KUMAR KESHRI
AMARPUR PENDRA POST AMARPUR TAH. PENDRA,,
CHHATTISGARH, 495119

Roll No - 177

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SHRI SANTOSH KUMAR

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANKAJ KUMAR SHARMA
H.NO. 21/G GANDHI NAGAR NEAR KRISHANA
AUTOMOBILE,, UTTAR PRADESH, 251001

Roll No - 178

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JANARDAN KUMAR SHARMA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHAN MOHAN
8/126 OLD GRAIN MKT MANDI MULLANPUR , ,
PUNJAB, 141101

Roll No - 179

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PREM PRAKASH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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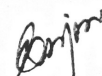
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BANSHEEDHAR PATEL
VIRENDRA NAGAR WARD NO.01 SARAIPALI, ,
CHHATTISGARH, 493558

Roll No - 180

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI MOHAN LAL PATEL

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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TIME

PAPER

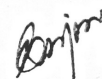
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RANJEET SEN
HOUSE NO. 129-A PUSHP RATNA AVENUE GRAM
BADIA KIMA NEAR VIDHYA SAGAR SCHOOL
BHICHOLI MARDANA, , MADHYA PRADESH, 452016

Roll No - 181

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DHRUVA PRASAD SEN

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

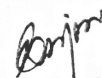
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHAWAN SINGH
CH. NO. 520 LAWYERS CHAMBER BLOCK DWARKA
COURT DWARKA SEC-10, , DELHI, 110075

Roll No - 182

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI TEG SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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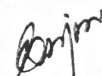
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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. HEEMANI AGRAWAL
SHREE LODGE OPPOSITE KAMLA SUPER MARKET
BESIDE RK AGENCY TELGHANI NAKA , ,
CHHATTISGARH, 492001

Roll No - 183

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI RADHESHYAM AGRAWAL

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

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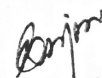
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDHIR VYANKATRAO TALMALE
AF VIDYA NAGAR BRAMHAPURI TAHSIL
BRAMHAPURI,, MAHARASHTRA, 441206

Roll No - 184

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VYANKATRAO BHAIYYAJI TALMALE

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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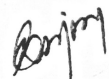
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 185

Candidate's Name & Address

MR. DEVRAJ
VILLAGE CHHALOUNDI P.O. BAN, , HARYANA, 136132

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. SOMNATH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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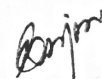
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Issuing Authority



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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV KUMAR
H.N.R - 68 EAST VINOD NAGAR,, DELHI, 110091

Roll No - 186

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MANGU SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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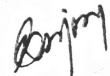
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Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRA PRAKASH KESHARI
DEUPTY DIRECTOR PROSECUTION OFFICE DISTRICT
AND SESSION COURT COMPOUND, , CHHATTISGARH,
491001

Roll No - 187

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI MANSHA RAM KESHARI

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
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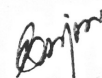
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SALIL TIRKEY
VILL- KHUTGAON P.O. LODHMA TEH KUNKURI ,,
CHHATTISGARH, 496225

Roll No - 188

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI CELERIUS TIRKEY

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. BEEMA CHOUHAN
VILL. AND POST KURKUNGA TAH. KUNKURI, ,
CHHATTISGARH, 496225

Roll No - 189

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI MANOLAL CHOUHAN

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMBRISH TANDON
03 PLOT NO. 5 GANDHI GRAM G.T. ROAD , , UTTAR
PRADESH, 208007

Roll No - 190

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NATWAR LAL TANDON

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

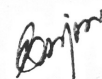
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANAMIKA SINGH SENGHER
FLAT NO. 202 21 R.K.PURAM BEHIND AMALTAS
HOTEL NEAR AB ROAD,, MADHYA PRADESH, 452001

Roll No - 191

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI YAGYANARAYAN SINGH

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KAVITA MADAN
648 FIRST FLOOR ECO GREEN 2 GULABGARH
DERABASSI, PUNJAB, 140507

Roll No - 192

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI AMRIT LAL MADAN

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

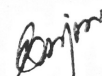
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARENDRA KUMAR MANEKAR
PARK ROAD DAMUA NO. 8 TEHSIL JUNNARDEO
DISST. , , MADHYA PRADESH, 480555

Roll No - 193

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DAYARAM MANEKAR

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

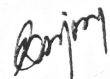
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHARANJI LAL
R/O V.P.O. CHANDANA TEHSIL -KAITHAL, HARYANA,
136027

Roll No - 194

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. TEK CHAND

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RANVIR SINGH
3C/306 AWAS VIKAS HANSPURAM NAUBASTA
KANPUR NAGAR, UTTAR PRADESH, 208021

Roll No - 195

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JAGATPAL SINGH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANKAJ SHRIVASTAVA
BEHIND PETROL PUMP WARD NO. 13, JUNNARDEO,
POST - JUNNARDEO, MADHYA PRADESH, 450551

Roll No - 196

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UMASHANKAR SHRIVASTAVA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

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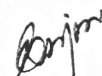
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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. BHAKTISUDHA SAHOO
Q.NO. 0/6 , LABOUR COLONY RAJA BAGICHA, TAL
TELENGA BAZAR, ODISSA, 753009

Roll No - 197

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI MANAS RANJAN DASH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

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Registrar General

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHUTOSH KUMAR
C/2, PRABHUNATH NAGAR, P.O.- TANDI, P.S.- CHAPRA
(MUFF), BIHAR, 841301

Roll No - 198

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KUMAR BIRENDRA PRASAD SINHA

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

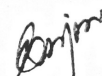
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
4. You are required to follow the instructions as mentioned on the answer sheet.
5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
9. There is no provision for the supplementary answer Sheet.
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH GOYAL
FLAT NO. 24/03 2ND FLOOR INDRA-VIKAS COLONY
NEAR NIRANKARI COLONY, DELHI, 110009

Roll No - 199

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDESHWAR BIHARI AGRAWAL

Examination Centre :

BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 200

Candidate's Name & Address

MR. RAJKAMAL
D-II 326 MADANGIR , DELHI, 110062

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BHAGIRATH

Examination Centre :
BURGESS ENGLISH HIGHER SECONDARY SCHOOL,
LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

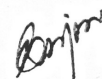
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